

[Print](#)**Defective Case Register from 2026-10-08 to 2026-10-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/30791/2026	DEEPALI MAHAPATRA	2026-10-08	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Code No. is not provided in the A. Slip 2. C.T. Case No as mentioned in the Synopsis is not matching with the Cause Title and Para 1 of the A. Bail Application 3. In A. Bail Application, inadvertently, Annexure 2 is exhibited as Annexure 1 and vice versa.
2	D-WP(C)/47390/2026	BHAKTA BHUSAN BARIK	2026-10-08	1.Age of petitioner no.8 not furnished.2.Father name of Petitioner no.4 6 and 14 not furnished.
3	D-CMP/47220/2026	SHARDHA DAS	2026-10-08	A.Fee of Rs.1.10/order be Paid on the C.Copy under A-1.
4	D-WP(C)/47137/2026	PRAVAT KUMAR NAYAK	2026-10-08	1. Paragraph no. wrongly mentioned in the declaration of the Affidavit. 2. Page no.50 not legible 3. I.A. not page mark.
5	D-CRLMC/31297/2026	TUKUNA KUMAR MISHRA	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for Further SR after Redacting the name of victim/ Informant and phone numbers from the petition and Annexures. 2. Copy of Annex-1 2 and Certified copy of Annex4 to be kept in closed cover. 3. Annexure number not correctly furnished in para no.1 in I.A. petition.
6	D-EXP/47342/2026	ADV.	2026-10-08	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. i) Year of the wp (c) wrongly mentioned in Index. ii) Address of the Honble court not furnished. iii) Reference certificate not furnished.
7	D-WP(C)/47879/2026	SHASHIBHUSAN BISWAL	2026-10-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
8	D-WP(C)/47370/2026	SASWATI MOHAPATRA	2026-10-08	6.V.Receipt Showing Serv.copy To cg not Filed.
9	D-EXP/47484/2026	DURGA PRASAD PANIGRAHI	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Neat and legible copy of page no. 10 11 are to be filed.
10	D-CONTC/47583/2026	BISHNU PRASAD SARANGI	2026-10-08	1.age of petitioner no.1 not furnished

11	D-EXP/47288/2026	SHASHI BHUSAN JENA	2026-10-08	1.C. copy of impugned order not filed. i) Address of the Honble court wrongly mentioned in cause title. ii) Reference certificate not furnished. iii) Put up for SR after removal of defects.
12	D-WP(C)/47813/2026	KANANBALA ROY CHOUDHURY	2026-10-08	Discrepancy of page marking in book mark and index of ANX-2 and 3.
13	D-CONTC/43213/2026	ADV.	2026-10-08	8-CAUSE TITLE NOT IN ORDER. 1.Direction issued in WP(C)30977/24 to Contemnor no.1.Hence contemnors No.2 and 3 should not be made party
14	D-ABLAPL/31065/2026	ANUP NARAYAN BRAHMACHARI	2026-10-08	i)Reference Certificate not properly furnished. ii)Occupation in Affidavit not mentioned .iii)Undertaking for non-filing of translation copy not furnished.
15	D-EXP/47157/2026	ABHISEK MOHANTY	2026-10-08	C. copy of impugned order not filed. i) Reference certificate not furnished. ii) Put up for SR after removal of defects.
16	D-BLAPL/30976/2026	JULU KHANSAMA	2026-10-08	1. In Para 2 of the petition, Offences are not correctly mentioned
17	D-BLAPL/30960/2026	JYOTI PRAKASH PAL	2026-10-08	1. Whether 1st or 2nd..... Bail application not mention.
18	D-BLAPL/30962/2026	SK. ZAFARULLA	2026-10-08	1. page-13 not legible
19	D-BLAPL/30996/2026	DEVASHIS PANDA	2026-10-08	Paragraph No.4 repeated twice
20	D-CONTC/47735/2026	PRAVU PITYARTHI KUMAR PANDIT	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Sl. no. 2 of the Affidavit not tally with C.T.ii) Date of representation mentioned in Index and Book mark not tally with annexure-2
21	D-BLAPL/30920/2026	ACHYUTANANDA PATTANAIK	2026-10-08	INDEX and Book Mark Mismatch.
22	D-WP(C)/47529/2026	SRINIVAS MOHANTY	2026-10-08	1. Address of Opp party no-5 to 14 not furnished.
23	D-ABLAPL/30279/2026	SATYABRATA DASH	2026-10-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Page no.4 of para-3 informant son name be redacted.Mobile no.in ANX-1 be redacted.Page no.14 informant Son Tapas Sethi and Dipak Sethi, Page no.20 informant Renubala Sethi be simultaneously redacted.
24	D-WP(C)/47648/2026	SOMJEET DAS	2026-10-08	Rs.1.00 not filed in V.Nama.
25	D-WP(C)/47236/2026	ULLASH CHANDRA MOHANTY	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				i) Book mark not tally with index.ii) As per index annexure-5 not filed.
26	D-CONTC/47602/2026	ADV.	2026-10-08	1.Direction issued to contemnno.1 in WP(C).Hence Contemnno. 2 to 4 should not be made party.
27	D-WP(C)/47670/2026	ASIT KUMAR JENA	2026-10-08	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Fathers name of the petitioner 2 not furnished. 2. Court fee Rs 12/- deficient in W.P 3. Annexure-2 3 and 4 not legible 4. H.C B.A M. W S Rs 50/- to be paid V. Nama
28	D-ABLAPL/31020/2026	SANJIB MOHANTY	2026-10-08	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
29	D-BLAPL/30744/2026	JAYAKRISHNA MOHAPATRA	2026-10-08	.Receipt Showing Serv. copy To cg not Filed
30	D-CRLA/29934/2026	PRANAB KUMAR DAS	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. dates of disposal of the said cases need to be mentioned in the Ref. Certificate.
31	D-WP(C)/47313/2026	SUMANTA MALIK	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-CRLA/30560/2026	KHAGESWAR BEHERA	2026-10-08	Nomenclature not correctly mentioned , It may be BLAPL application.
33	D-BLAPL/31032/2026	BISWARANJAN DALAI	2026-10-08	1. Synopsis and Dates and Events have not been marked as A and B 2. All signing Ld. Advocates have furnished their Enrollment No.
34	D-ABLAPL/30579/2026	SWETA ROUTRAY	2026-10-08	i)A.Bail Application not properly paginated in index.
35	D-BLAPL/30849/2026	BIJAYA KUMAR RAGADA	2026-10-08	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court.
36	D-CRLREV/16151/2026	BHARAT CHANDRA PANDA	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-BLAPL/30878/2026	SURYA PRAKASH MANAGARAJ	2026-10-08	1. Reference certificate is not correctly furnished. 2. Page No.10 is not legible properly.
38	D-ABLAPL/31074/2026	BIKASH KARNA	2026-10-08	i)Another Application no.ABLAPL7285/2026 and Serial of the Petitioner to be mentioned. Place of Occurrence and other details of the Victim to be redacted.
39	D-BLAPL/30799/2026	DILLIP KUMAR MOHANTY	2026-10-08	1. Reference certificate is not correctly furnished. 2. The name of the petitioner mentioned in Cause Title does not tally with that of his signature in V.Nama as well as in the form of V.nama

40	D-BLAPL/31128/2026	SUSANTA KUMAR LENKA	2026-10-08	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per standing Order No. 1 of 2024 of the Court 2. Next Page of 25 has not been paginated 3. Details of the Informant / Victim need to be redacted from all places of Annexures 2 3 5 and 6.
41	D-BLAPL/30860/2026	AMIT KUMAR PATRA	2026-10-08	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In the Affidavit, the Deponent is not authorised to swear in on behalf of the Petitioner. She has also not been declared his relation with the Petitioner. 3. One of the Ld. Advocates has not signed the V. nama
42	D-ABLAPL/31013/2026	AMLAN SHAKTI PAUL	2026-10-08	1. Annexure-2 Counter F.I.R. copy not in sequence.
43	D-BLAPL/30774/2026	MANAS KUMAR CHAND	2026-10-08	In Cause Title mentioned file pending in Sessions Judge Dhenkanal but In certify copy given SDJM, Dhenkanal.
44	D-CRLMC/30499/2026	ARIJEET MISHRA	2026-10-08	1. Put up for SR after filing of Certified copy of Annex-3.
45	D-ABLAPL/31025/2026	KULDEEP MOHANTY	2026-10-08	Name, address, mobile No. of the victim/informant be redacted from annx-1 and annx-2.
46	D-CRLMC/30874/2026	DEBASISH SAMAL	2026-10-08	1. Petitioner not executed in V.nama.
47	D-TRPCRL/29601/2026	MAMATA MISHRA	2026-10-08	Code No Not correctly furnished. Provision of Law not correctly furnished.
48	D-ABLAPL/30953/2026	SURESH KUMAR JENA	2026-10-08	1. Reference certificate not properly furnished.
49	D-ABLAPL/30956/2026	ARIJEET MISHRA	2026-10-08	1. A.Bail application no. not mentioned in bold letter over the reference certificate. 2. Page no. 11 and 12 not legible.
50	D-CRLMC/30875/2026	SACHIDANANDA PADHEE	2026-10-08	1. Date of impugned order dated 11.04.2022 under Annexure-3 does not tally with Prayer of the petition.
51	D-ABLAPL/30987/2026	PRASANT KUMAR BARIK	2026-10-08	1. Whether 1st or 2nd..... A. bail application not mention.
52	D-CRLMC/30942/2026	SAMAPIKA MISHRA	2026-10-08	1. C.Copy of F.I.R. to be filed.
53	D-CRLA/30784/2026	SOUMYA RANJAN MOHANTY	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 03 days Limitation petition not filed. Rs 50/- not paid in V.nama .
54	D-ABLAPL/31104/2026	JYOTIRMAYA SAHOO	2026-10-08	i) Annexure should not be redacted and Unredacted copy be filed.
55	D-BLAPL/30136/2026	AKSHAYA KUMAR SAHOO	2026-10-08	1. Informant and Victim name till appear in the F.I.R. copy (not properly redacted) 2. Annexure -1 not marked and also not paging.
56	D-ABLAPL/31006/2026	SANJIT MISHRA	2026-10-08	1. Annexure-I (page 8 and 9) legible copy be submitted.

57	D- ABLAPL/30918/2026	SANTOSH KUMAR MAHANTY	2026-10-08	Place of occurrence and details of the Victim to be redacted and Unredacted copy be kept in a sealed cover
58	D- ABLAPL/30904/2026	ACHYUTANANDA PATTANAIK	2026-10-08	1. 2nd time or more not mention in the reference certificate. 2. The name of the victim be redacted in F.I.R. Copy and Copy of charge sheet.
59	D-WP(C)/47044/2026	AMIYA KUMAR MOHANTY A	2026-10-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D- ABLAPL/30967/2026	PRADIPTA VARMA	2026-10-08	1. Whether 1st or 2nd.....A. bail application not mention. 2. Name of the victim be redacted in the F.I.R. Copy. Annexure-2 (Page 18 to 45) be kept in sealed envelop.3. Name of the victim be redacted in Annexure-4 and Annexure-6
61	D- BLAPL/31036/2026	SOUBHAGYA KUMAR DASH	2026-10-08	1. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
62	D- ABLAPL/31050/2026	BIJAY JENA	2026-10-08	i) Paragraphs in Declaration not properly furnished.
63	D-WP(C)/47883/2026	SAMEER KUMAR DAS	2026-10-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.59 62 63 and 64 not neat and legible
64	D- CRLMC/30476/2026	SEKH ZAKIR HUSSAIN	2026-10-08	1. HBAWF Fee Rs. 50/- to be paid on v.nama.
65	D- ABLAPL/30978/2026	AKSHAYA KUMAR SUBUDHI	2026-10-08	1. Whether 1st or 2nd..... A. bail application not mentioned.
66	D- BLAPL/31019/2026	BISHNU PRASAD PRADHAN	2026-10-08	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court.
67	D-WP(C)/47291/2026	M.A.ALI	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Court fee Rs 18/- deficient in W.P 2. In Affidavit, other petitioners have not authorized the deponent to swear the affidavit on their behalf. 3.The date of deponent sign not furnished 4. Page 14 15 16 not legible 5. H.C B.A M.W S Rs 50 /- to be paid in V. nama 6. Annexure 1 and 2 not attested 7. The date of execution of V. Nama not furnished. 8. In V. nama 16 no sign is there where as there are four no. of petitioners 9. Put up for S.R there after
68	D- BLAPL/31041/2026	SURYAKANTA DWIBEDI	2026-10-08	1. Last Page of Annexure 3 has not been paginated.
69	D- ABLAPL/31001/2026	PRASANT KUMAR BARIK	2026-10-08	1. Whether 1st or 2nd.....A.bail application not mention.

70	D-WP(C)/47217/2026	ASIT KUMAR JENA	2026-10-08	1. H.C B.A M.W S Rs 50/- to be paid V.nama
71	D-ABLAPL/31026/2026	OM PRAKASH SARAN	2026-10-08	Page 17 is not legible
72	D-MACA/46804/2026	PAMESH CHANDRA SAHOO (1)	2026-10-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
73	D-WP(C)/47268/2026	GOURI KUMAR RATH	2026-10-08	1. In affidavit, Sl no 4 information wrongly furnished.
74	D-WP(C)/46887/2026	ASHISH KUMAR SAMAL	2026-10-08	1.Address of 2nd opp.not complete.
75	D-MACA/46483/2026	RAMESH CHANDRA SAHOO - 1	2026-10-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
76	D-WP(C)/47250/2026	PRADEEP KUMAR MAHAPATRA	2026-10-08	1.Annx.2 not legible.
77	D-WP(C)/47186/2026	BIKRAM CHANDRA GHADAI	2026-10-08	1. page mark not done correctly in Annexure-7 8 9 2. page no 24 marked twice 3 Copy of relevant govt resolution as mentioned in the Annexure-9 not furnished. 4. Put up for S.R there after
78	D-WP(C)/47263/2026	SUBHASREE MOHANTY	2026-10-08	1.Names of parties in top of affidavit wrongly furnished.
79	D-WP(C)/47630/2026	BIRENDER KUMAR	2026-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. .Affidavit is Not in Proper Format As per High Court Rule Chapter-VI .2. 1.Synopsis and date chart not page marked in Index.Synopsis ,date chart and Petition not signed by filing Advocate.3.Age of petitioners not mentioned. 4.Court fee and welfare fee not paid in V>Nama.5.Petition not properly page marked.
80	D-WP(C)/47443/2026	SUSANTA KUMAR LENKA	2026-10-08	1.Annx.3 not legible
81	D-BLAPL/31086/2026	AMITABH MISHRA	2026-10-08	Earlier filed CRLREV not mentioned in the reference certificate as shown in FIR details by office. 2)Page 17 is not legible
82	D-WP(C)/47445/2026	SOMA PATNAIK	2026-10-08	1.Index not signed by filing advocate.
83	D-RPFAM/47303/2026	SANDEEP RATH	2026-10-08	being aggrieved not sufficient, good ground not furnished
84	D-BLAPL/31008/2026	SK. ZAFARULLA	2026-10-08	1. In dates and events, the date of Charge Sheet is not matching with Annexure-2.
85	D-WP(C)/47514/2026	AJAYA KUMAR TRIPATHY	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

86	D-RPFAM/47397/2026	DIPTIMAYEE PETER	2026-10-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.
87	D-CRLMP/30613/2026	UMAKANTA BARIK	2026-10-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Copy of Annexures-1 2 and Vakalatnama disclosing the name of Informant/Victim be kept in cover.
88	D-WP(C)/47055/2026	ARUNA KUMAR MOHAPATRA	2026-10-08	1. Rule 8 of Orissa High Court PIL Rules not complied. 2. Address of the petitioner in cause title not tally with Affidavit.
89	D-RPFAM/47102/2026	APARESH BHOI	2026-10-08	further SR after filling of proper format
90	D-BLAPL/30889/2026	PRAVAT RANJAN BARIK	2026-10-08	1. Reference certificate is not correctly furnished. 2. The name of the petitioner is not correctly furnished in Affidavit.
91	D-WP(C)/47625/2026	JAYADEBA BEHERA	2026-10-08	1. Page 16 has not been marked as Annexure 5.
92	D-CRLMP/30914/2026	SANTOSH KUMAR MAHANTY	2026-10-08	1. L.T.I.of the deponent in affidavit not furnished.
93	D-BLAPL/31009/2026	SANJIT MISHRA	2026-10-08	1. Page 12 is not legible.
94	D-WP(C)/47611/2026	MAHENDRA KUMAR SAHOO	2026-10-08	Annx-2 is not legible
95	D-BLAPL/30994/2026	AMULYA RATNA PANDA	2026-10-08	1. P.S.case mentioned in the Rejection order does not tally with that of Cause Title and petition.
96	D-CRLMP/30916/2026	ACHYUTANANDA PATTANAIK	2026-10-08	As per INDEX Annexure -2 not filed.
97	D-WP(C)/47620/2026	ACHYUTANANDA PATTANAIK	2026-10-08	Annx-2 is not legible
98	D-BLAPL/30813/2026	TARA PRASAD MOHAPATRA	2026-10-08	1. Reference certificate is not correctly furnished.
99	D-WP(C)/46357/2026	PRASANNA KUMAR RATH	2026-10-08	1. Page No.32 is not legible properly.
100	D-CRLA/30207/2026	DEEPAK RANJAN SUNDARAY	2026-10-08	Name of Victim /informant/relatives / Address /school to be redacted from annexure-1 and be kept sealed cover the same.
101	D-CRLA/30692/2026	SURYAKANTA DWIBEDI	2026-10-08	Name of informant/victim her details to be redacted from Annex-2
102	D-CONTC/48105/2026	ADV	2026-10-08	1.Contemnno.2 should not be made party as Direction not issued against him.
103	D-BLAPL/30812/2026	MANORANJAN PADHY	2026-10-08	1. Reference certificate is not correctly furnished
104	D-WP(C)/47118/2026	NARESH CHANDRA JENA	2026-10-08	1. Serial numbers not correctly furnished in Index.
105	D-CRLA/30833/2026	RAMAKANTA SARANGI	2026-10-08	Put up SR after filing of C. copy Annex-1.
106	D-WP(C)/47371/2026	SIDDHARTH SAHU	2026-10-08	1.Annx.8 and 9 not legible.

107	D-CRLA/30815/2026	CH. SATYAJIT MISHRA	2026-10-08	Being aggrieved and ground not mentioned in petition. Name of Victim/ Informant/Relatives / details to be redacted - Annex- 2 3 and 4
108	D-BLAPL/30995/2026	AMULYA RATNA PANDA	2026-10-08	1. The P.S.name mentioned in the Cause Title, petition and V.nama do not tally with that of Rejection order.
109	D-CMP/47631/2026	NIRANJAN LENKA	2026-10-08	further SR after filling of neat copy of annex-1
110	D-WP(C)/47340/2026	SAMIR KUMAR MISHRA	2026-10-08	Anx-5 and Anx-6 wrongly mentioned as Anx-6 and 7 in petition copy (page no-7)
111	D-BLAPL/30843/2026	CHIRANJIB ROUT	2026-10-08	1. Next Page of the Synopsis has not been marked as A1 so also in the Index 2. Last Page of Affidavit is not paginated.
112	D-BLAPL/30992/2026	JNYANANANDA PANDA	2026-10-08	Paragraph No. Not correctly furnished.
113	D-BLAPL/31016/2026	SATYA NARAYAN PANDA	2026-10-08	1. Pages 24 and 25 are not legible.
114	D-WP(C)/47351/2026	MANOJ KUMAR MOHANTY	2026-10-08	Bar member welfare fee of Rs.50/- not paid.
115	D-WP(C)/47002/2026	PABITRA KUMAR PAIK	2026-10-08	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court fee and Welfare fee not paid on V.nama.2.Book making of Annx.2 be corrected by segregating V.nama.by Office.3.Court fee of Rs.12/- not paid on Petition
116	D-BLAPL/30909/2026	KIRAN KUMAR PATEL	2026-10-08	1. Whether 1st or 2nd.....Bail application not mention in reference certificate. 2. reference certificate not properly furnished. (No mention about criminal antecedent).
117	D-WP(C)/47353/2026	BAIDHAR SAHOO	2026-10-08	Date chart not correctly page marked.
118	D-BLAPL/30943/2026	RANJIT MOHANTY	2026-10-08	1. Synopsis and Date chart not alphabetically page mark. 2. whether 1st or 2nd.....A.bail application not mention. 3. The signature of the petitioner as deponent in the Affidavit and V. nama mismatch.
119	D-BLAPL/31089/2026	JYOTIRMAYA SAHOO	2026-10-08	i)Name,address and other details of the Victim and informant to be redacted and Unredacted copies be kept in a sealed cover.
120	D-WP(C)/47555/2026	TUSAR KANTI PRAHARAJ	2026-10-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
121	D-BLAPL/30400/2026	SAHASRANSU SOURAV	2026-10-08	1. T.R. No. as mentioned in the Rejection Order is not matching with the Cause Title and Para 1 of the Bail Application.
122	D-CRLA/30310/2026	DUSMANTA KUMAR JENA	2026-10-08	1.Name of informant/victim appearing in para no.8 (Son in Law of informant) and

				Annexures be redacted and Unredacted copy be kept in closed cover.
123	D-CRLMA/30188/2026		2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) C.copy of annexure-1 to be filed.
124	D-WP(C)/47348/2026	BAIDHAR SAHOO	2026-10-08	Synopsis and date chart not correctly page marked.
125	D-WA/45616/2026	AISHWARYA DASH,A.S.C	2026-10-08	i) 2026 repeat in para no 1 of synopsis. ii) Para no. wrongly mention in grounds.
126	D-CRLMP/30972/2026	PARSURAM PANDA	2026-10-08	Provision of Law not furnished.
127	D-CRLMP/30859/2026	SARAT CHANDRA MEKAP	2026-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per Index,Annexure-6 not described in the petition.2.Welfare fee of Rs.50/- not paid in V.nama.3.Paragraph no.not correctly furnished in declaration.
128	D-WP(C)/47308/2026	ASUTOSH MOHANTY	2026-10-08	i) D.C.Fee of Rs. 12/- not paid.ii) Sl. no. 2 of the Affidavit not tally with C.T.
129	D-WP(C)/47319/2026	RAJIV KUMAR MAHANTA	2026-10-08	i) Annexure-7 not page marked in index.
130	D-WA/45468/2026	PRABIR KUMAR RAY,A.G.A	2026-10-08	para no. wrongly mentioned in appeal memo.
131	D-CRLMC/30872/2026	DEBASISH SAMAL	2026-10-08	1. C.Copy of I.C.C.Case No.24 of 2025 to be filed.
132	D-CRLMP/30683/2026	MANAS KUMAR CHAND	2026-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.
133	D-WP(C)/47304/2026	SANJIB KUMAR BHANJADEO	2026-10-08	i) date mentioned in last para of page 6 not tally with annexure-8.ii) Annexure-7 not mentioned in page 27.
134	D-CRLREV/30861/2026	VIVEKANANDA JENA	2026-10-08	C. copy of Annex-6 not filed ,Xerox copy filed
135	D-CRLMC/30968/2026	ARIJEET MISHRA	2026-10-08	1.As per impugned order under Annexure-3,S.T.No. does not tally with cause title.
136	D-WP(C)/47427/2026	LAXMINARAYAN PATEL	2026-10-08	1.Index not signed by filing advocate.2.Age of deponent not mentioned in I.A.affidavit
137	D-WA/46150/2026	SATYABRATA MOHANTY,A.G.A	2026-10-08	Put up for SR after filing of consolidated cause title in wp (c).
138	D-CRLREV/30965/2026	MOHAN KUMAR SAHU	2026-10-08	Put up SR after filing C.Copy consolidation petition filed.
139	D-CRLMC/30871/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-10-08	1. Page nos.13 and 14 not neat and legible.
140	D-CMP/48125/2026	SANTOSH KUMAR SAMANTARAY	2026-10-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
141	D-ABLAPL/30936/2026	RAJIB LOCHAN PATTNAIK	2026-10-08	1. Reference certificate not properly furnished.
142	D-ABLAPL/30938/2026	MANOJ KUMAR MALLICK	2026-10-08	1. Reference certificate not properly furnished. 2. Name of the informant/ victim be redacted in copy of the F.I.R (page 7 to 12)
143	D-ABLAPL/30933/2026	SUNIL KUMAR PANDA	2026-10-08	1. Whether 1st or 2nd..... A.bail application not mention.
144	D-ABLAPL/30834/2026	SAILAZA NANDAN DAS	2026-10-08	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The Synopsis and Dates Chart have not been marked alphabetically 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. Annexure 4 is not attested by the Ld. Advocate.
145	D-CRLMC/31054/2026	SATYA RANJAN MOHAPATRA	2026-10-08	1. Page no.13 not legible.
146	D-CMP/47089/2026	UPENDRA KUMAR SAMAL (SR. ADV.)	2026-10-08	The discrepancy in the name of O.P No-32 36 and 44 as per Trial Court be reconciled
147	D-ABLAPL/30891/2026	RONALISHA PRADHAN	2026-10-08	1. Reference certificate not properly furnished. 2. Paragraph no. wrongly mentioned in declaration of the Affidavit.
148	D-WP(C)/47119/2026	NARESH CHANDRA JENA	2026-10-08	1. Serial numbers not correctly furnished in Index.
149	D-ABLAPL/30902/2026	RAGHUNATH DAS MOHAPATRA	2026-10-08	1. No. of times A.Bail application not mention. 2. At page-7 reflected Annexure-I be redacted. 3. Code no. wrongly mentioned.
150	D-WP(C)/47120/2026	NARESH CHANDRA JENA	2026-10-08	1. Serial numbers not correctly furnished in Index.
151	D-WP(C)/47667/2026	SUSANTA KUMAR ROUT	2026-10-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Welfare fee of Rs.50/- not paid in V.nama.2.Page nos.65 and 66 not neat and legible
152	D-ABLAPL/30903/2026	SUNIL KUMAR PANDA	2026-10-08	1. Whether 1st or 2nd.....A.bail application not mention. 2. Page nos. not mention 18 onward. 2. Vernacular certificate not in proper. (Mention odia instead of Hindi)
153	D-ABLAPL/30932/2026	RAJIB LOCHAN PATTNAIK	2026-10-08	Page mark not properly reflected in the Index. 2. Synopsis and date chart not alphabetically paginated.3. petition copy not paginated.4. Reference certificate not properly furnished.
154	D-CMAPL/47357/2026	PRASANTA KUMAR SATAPATHY	2026-10-08	1.Period of Delay 4616 days delay. 2. Petitioners and proforma opp. parties are not party in wp (c) 3. Neat copy of page no. 11 to be filed.

155	D-CRLMC/30867/2026	SOUMYA RANJAN DAS	2026-10-08	1. Occupation not furnished in Affidavit.
156	D-WP(C)/47664/2026	SOURAV SUMAN BHUYAN	2026-10-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
157	D-CRLMP/30950/2026	BRAJA MOHAN SARANGI	2026-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
158	D-ABLAPL/30954/2026	ARIJEET MISHRA	2026-10-08	1. A.bail application nos. of time not written in bold letter.
159	D-WP(C)/47231/2026	SHASHANKA SEKHAR PATRA	2026-10-08	i) Page mark not properly furnished in Index.ii) Date mentioned in sl. no.6 in index and Book mark not tally with annexure-3.
160	D-RSA/46797/2026	SIBADUTTA RAMAPRASAD MISHRA	2026-10-08	Question of Maintainability.
161	D-ABLAPL/31023/2026	JAGABANDHU SAHU	2026-10-08	Provision of Law is incorrect.
162	D-WP(C)/47641/2026	DEEPAK KUMAR SAHOO	2026-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
163	D-ABLAPL/30900/2026	SITIKANT MISHRA	2026-10-08	1. Page no. of Annexure-I wrongly mentioned in Index.
164	D-WP(C)/47058/2026	KIRTAN DANG	2026-10-08	1. Father name of the petitioner not furnished in Affidavit. 2. Receipt showing service copy of petition on S.C. (T) not filed.
165	D-CRLMC/30829/2026	LALIT KUMAR MAHARANA	2026-10-08	1. Serial numbers not furnished of the opp. parties in cause title. 29.V.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 29.VI.Name Of The Filing Advocate Not In Capital Letters In The Petition
166	D-CMAPL/3655/2026	RASHMIKANTA MAHALIK	2026-10-08	Vakalatnama properly stamped, Executed and accepted - Filed without signed by petitioner no.1 and 3 to 6 in v. nama. i) No authorization furnished by the deponent for other petitioners. ii) C. copy of order not page marked.
167	D-ABLAPL/30948/2026	UMARANI PANDA	2026-10-08	i)Reference Certificate not properly furnished.
168	D-WP(C)/47640/2026	BIBHUTI BHUSAN SWAIN	2026-10-08	1. Bank Misc.Case No. not furnished in Synopsis and petition.
169	D-BLAPL/31117/2026	SANTOSH CHANDRA ATABUDHI	2026-10-08	1. Reference certificate is not correctly furnished. 2. Page No. 8 is not completely furnished.
170	D-BLAPL/31123/2026	KRUSHNA CHANDRA MEHER	2026-10-08	1. Reference certificate is not correctly furnished. 2. The relationship of the Deponent with the petitioner has not been established in Affidavit. 3.Page Nos. 19 20 21and 22 are not legible properly.

171	D-BLAPL/30919/2026	PRASANTA KUMAR NANDA	2026-10-08	Name and Details of victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
172	D-WP(C)/47238/2026	SHIBANI SAMARPITA OJHA	2026-10-08	i) Date mentioned in sl. no. 7 of the petition not tally with annexure-5.
173	D-ABLAPL/30934/2026	SANGRAM KESHARI ROUT	2026-10-08	1. Whether 1st or 2nd..... A.bail application not mention. 2. High Court Bar Association welfare fund fee not submitted in V. nama.
174	D-ABLAPL/30404/2026	AMLAN SHAKTI PAUL	2026-10-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The informant details in ANX-1 be redacted and unredacted copy be kept in a sealed cover. 2.Synopsis and date chart not page marked.
175	D-WP(C)/47084/2026	KRISHNA CHANDRA SAHU	2026-10-08	1. L.A.A. fee of Rs.10/- not paid in V.nama.
176	D-WP(C)/47201/2026	ISHWAR MOHANTY	2026-10-08	i) Page nos153 154 156 158 169 170 173 to 175 not legible,
177	D-WP(C)/47380/2026	SIDDHANT SARANGI	2026-10-08	Paragraphs not properly mentioned in declaration.
178	D-WP(C)/47088/2026	HARMOHAN DHAL (SR. ADV.)	2026-10-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
179	D-WP(C)/47237/2026	SHIBANI SAMARPITA OJHA	2026-10-08	i) Date mentioned in sl. no. 7 of the petition not tally with annexure-5.
180	D-ABLAPL/30801/2026	PRADEEP KUMAR DASH	2026-10-08	8-CAUSE TITLE NOT IN ORDER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In Affidavit, Petitioner No. 1 is not authorized on behalf of other Petitioners to swear in on their behalf. 3. Address of the Petitioners has not been reflected in the V. nama 4. Petition not correctly addressed to Honorable Court
181	D-WP(C)/47091/2026	KRISHNA CHANDRA SAHU	2026-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the deponent in affidavit does not tally with cause title.
182	D-WP(C)/47214/2026	BHABANI PRASAD MOHANTY	2026-10-08	1. In Index, page marking not done 2. Prayer not proper
183	D-ABLAPL/30827/2026	JYOTIRMAYA SAHOO	2026-10-08	1. Annexure 1 has not been paginnated
184	D-WP(C)/47432/2026	RANJAN KUMAR ROUT	2026-10-08	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The date of execution of V. nama not furnished. 2. Authentication fee not paid in

				Annexure-5
185	D-ABLAPL/30814/2026	JULU KHANSAMA	2026-10-08	i) Earlier Application and Serial no. of the Petitioner not mentioned.
186	D-WP(C)/47324/2026	MAHESWAR MOHANTY	2026-10-08	i) Provision of law not correctly furnished.
187	D-CMP/47828/2026	TRILOCHAN DASH	2026-10-08	3-AUTHENTICATION FEE IS DEFICIENT. Page No-3 in the I.A to be Filed
188	D-CMP/47347/2026	MALAYA KUMAR MISHRA	2026-10-08	Page No-45 repeated twice be corrected.
189	D-WP(C)/47406/2026	RANJAN KUMAR ROUT	2026-10-08	1. The date of execution of V. nama not furnished. 2. Annexure-3 not legible 3. Page 13 not legible.
190	D-BLAPL/31035/2026	PARTHA SARATHI DAS	2026-10-08	1. A.Fee is deficient on Rejection order.
191	D-WP(C)/47387/2026	UPASANA BAL	2026-10-08	Detail address of Opp.party not furnished. 6.III.Receipt Showing Serv.copy To ct not Filed.
192	D-WP(C)/47034/2026	KRUTIBASH MOHAPATRA	2026-10-08	1. Receipt showing service copy of petition on S.C. (T) not filed.
193	D-BLAPL/30997/2026	RAMESH CHANDRA MAHARANA	2026-10-08	1. Reference certificate is not correctly furnished.
194	D-WP(C)/47567/2026	BHABANI PRASAD SAMAL	2026-10-08	Synopsis and date chart not page marked.
195	D-WP(C)/47403/2026	KARTIK KURMY	2026-10-08	6.III.Receipt Showing Serv.copy To ct not Filed.
196	D-BLAPL/30986/2026	PRASANTA KUMAR SAHOO	2026-10-08	Reference certificate not correctly furnished.
197	D-WP(C)/47448/2026	SOMA PATNAIK	2026-10-08	1.Annx.2 and 3 not legible.
198	D-WP(C)/47381/2026	SHASHI BHUSAN JENA	2026-10-08	Paragraphs not properly mentioned in petition as well as declaration.
199	D-BLAPL/30820/2026	CHIRANJIB ROUT	2026-10-08	1. Reference certificate is not correctly furnished. 2. Paragraphs in the petition is not numbered serially. 3. Page No. 10 is not legible properly.
200	D-WA/47830/2026	HRUDANANDA MOHAPATRA	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Status of parties not furnished. ii) Neat and legible copy of page no. 162 to be filed.
201	D-WP(C)/47065/2026	SARAT CHANDRA MEKAP	2026-10-08	1. Page nos. 15 and 17 not legible
202	D-BLAPL/30816/2026	JYOTIRMAYA SAHOO	2026-10-08	1. P.S. case and G.R. case mentioned in the Cause Title do not tally with that of Prayer portion and petition. 2. The name and address of the Victim and relations name may be redacted from the petition and F.I.R copy. 3. The un-redacted copy F.I.R. may be kept in sealed cover
203	D-BLAPL/30727/2026	ASHOK KUMAR ROUT	2026-10-08	i) Reference Certificate not properly furnished. ii) Name, address and other details of

				the Victim to be redacted and Unredacted documents be kept in a sealed cover
204	D-WA/47829/2026	HRUDANANDA MOHAPATRA	2026-10-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page marked not properly in Index,. ii) Status of the parties not furnished. iii) Legible copy of page no. 56 58 60 62 66 68-70 72 74 83 123 133 135 149 are to be filed.iv) Page no. 181 not available. v) Page no. 203 marked repeated twice.
205	D-BLAPL/30940/2026	JUGALA KISHORE PANDA	2026-10-08	1.Reference certificate is not correctly furnished
206	D-CONTC/47276/2026	ADV.	2026-10-08	1.Date chart not filed
207	D-WP(C)/47628/2026	MAHENDRA KUMAR SAHOO	2026-10-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of Father of the deponent in affidavit does not tally with cause title.2. Page no.21 not neat and legible